

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

WRIT PETITION (Civil) NO. 525 OF 2000

COMMON CAUSE (A REGD.SOCIETY)

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(With office report )

WITH T.C.(C) NO. 11 of 2002

W.P(C) NO. 671 of 2000

(With appln. for stay) (FOR FINAL DISPOSAL)

Date: 29/10/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL

HON'BLE Mr. JUSTICE TARUN CHATTERJEE

For Petitioner(s)

Ms. Kamini Jaiswal,Adv.

Mr. Saquib, Adv.

Mr. Makarand D. Adkar, Adv.

Mr. Vijay Kumar, Adv.

Mr. Vishwajit Singh, Adv.

For Respondent(s)

UOI:

Mr. N.N. Goswami, Sr.Adv.

Ms. Sunita Sharma, Adv.

Mrs. Sushma Suri, Adv.

For Res.Nos.2-4:

Dr. Aurobindo Ghosh, Adv.

Mr. Balraj Dewan, Adv.

UPON hearing counsel the Court made the following

O R D E R

Copies of the Report of the National Human Rights Commission be given to

the concerned parties. Parties may respond thereto.

The matters are adjourned.

(N. Annapurna)

(V.P. Tyagi)

Court Master

Court Master